

(2024) 05 ITAT CK 0053

Income Tax Appellate Tribunal (Delhi F Bench)

Case No: Income Tax Appeal No. 886/DEL/2020

ACIT

APPELLANT

Vs

Pragun Finance Pvt.
Ltd

RESPONDENT

Date of Decision: May 30, 2024

Acts Referred:

- Income Tax Act, 1961 - Section 37, 132, 133A, 143(3), 147, 148, 153A, 153A(1), 153C, 153C(1), 263

Hon'ble Judges: G.S. Pannu, (VP); Anubhav Sharma, J

Bench: Division Bench

Advocate: Kanwaljit Singh, P.N. Barnwal

Final Decision: Dismissed

Judgement